

**WP(C) No. 113 of 2015**

**BEFORE  
THE HON'BLE MR. JUSTICE UMA NATH SINGH,  
CHIEF JUSTICE  
THE HON'BLE MR. JUSTICE S.R. SEN**

**15.05.2015**

No one appears for the Union of India.

This Writ petition stands dismissed in default and for want of prosecution.

**JUDGE**

**CHIEF JUSTICE**

*D. Nary*

**WP(C) No. 322/2014**

**BEFORE  
THE HON'BLE MR. JUSTICE UMA NATH SINGH,  
CHIEF JUSTICE  
THE HON'BLE MR JUSTICE S R SEN**

**15.05.2015**

Mr. Pradeep Rai, learned counsel, appears for the petitioners.

Mr. K. S. Kynjing, learned Advocate General, represents the respondents.

Let this matter be listed on 28.05.2015 as per Roster.

**JUDGE**

**CHIEF JUSTICE**

*Sylvana*